

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 15th January, 1975.

NOTIFICATION
INCOME TAX

No. 1201 [P.No.203/152/75-ITA.II/]: It is hereby notified for general information that the institution mentioned below has been approved by Secretary, Department of Science & Technology, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

Indian Institute of Packaging, Bombay.

This notification will be effective from 1st April, 1975.

(T.P. JHUNJHUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to :-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services, (Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Department of Science & Technology, with reference to their O.M.No.1/27/75-R.A.C. dated 15.12.75.
5. The Secretary, Indian Institute of Packaging, Bombay-400093 with ref. to his letter APV:TCP: 2511 dated 27.9./20th October, 75.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

(T.P. JHUNJHUNWALA)
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